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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

....

OA.771 of 1990

Dated New Delhi, this the 21st day of July, 1994

Hon'ble Shri J. P. Sharma, Member (J)

Hon'ble Shri B. K. Singh, Member (A)

Shri Lal Chand Verma  
R/o D-36, Thomson Road  
New Kamala Market Thana  
NEW DELHI

... Applicant

By Advocate: None present.

VERSUS

Union of India through

1. Secretary  
Ministry of Information  
and Broadcasting  
NEW DELHI

2. The Director General  
Doordarshan  
Mandi House  
NEW DELHI

... Respondents

By Advocate: Shri. M.L. Verma

(Shri Devender Rathod, LDC  
Departmental Representative)

O R D E R

(Oral)

Shri J. P. Sharma, M(J)

The applicant was engaged in the office of the Director General of Doordarshan, New Delhi, as a casual labour at the rate of Rs.28.85 per day on 1.2.90 and continued to work till 30.4.90. He filed the present OA on 30.4.90 and he prays for grant of the following reliefs:-

"(i) To issue an appropriate Writ, order to respondent to regularise the service of the applicant in Group-D post u.s.f. his respective date of appointment.

(ii) To issue appropriate Writ or Directions directing the respondents to pay equal pay paid to the regular employees in Group-D posts in the office of respondents with all consequential monetary benefits.

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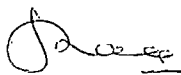
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(iii) The Respondents be also directed to give any other relief to the applicant which This Tribunal deems fit and proper in the facts and circumstances of this case."

2. None appears for the applicant. Shri M. L. Verma, counsel for the respondents assisted by Shri Devender Rathod, LDC, Departmental Representative, gave a statement at the Bar that respondents have already issued an order on 23.11.93 by which the applicant was granted temporary status and that his name appears at Sl.68 of the list, and the applicant will be regularised in Group 'D' post on his own turn subject to his being found fit otherwise.

3. This application is, therefore, disposed of on the basis of the above statement given at the Bar. There will be no order as to costs.

  
(B. K. Singh)  
Member (A)

  
(J. P. Sharma)  
Member (J)

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